

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

IA no. 189/2017, TP 24-B/2016 In TP No. 24/397-398/NCLT/AHM/2016 (New)  
CA 106 of 2015 In C.P. No. 22/397-398/CLB/MB/2012(Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: Niklesh T. Nihalani  
V/s.  
Rohit Dyeing & Printing Mills Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Dr S. K. Jain	PCS	For Recd 1, 2, 7 & 8	
2.	Dhiren R Patel	PCS	POS	

**ORDER**

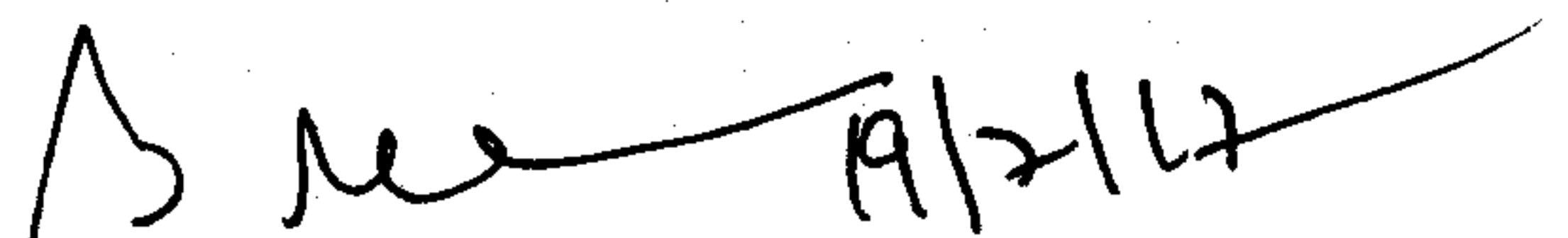
Learned PCS Mr. Dhiren Dave present for Original Petitioners. Learned PCS Mr. S K Jain present for Original Respondents no. 1, 2, 7 and 8. None present for other Respondents.

Heard arguments of learned PCS for Petitioner in IA 189/2017.

Application is admitted.

Respondent shall file reply within two weeks after serving copy in advance to the Petitioner.

List the matter on 28.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.